

maintained and/ or funded by the UGC shall be strictly in accordance with the decision of the Central Government.

As per UGC Annual Report 2013-14, out of 39671 Colleges in the country, as on 31st March, 2014, 7815 Colleges were eligible to receive grants from the UGC under Section 12B of the UGC Act, 1956 and out of these 4071 (nearly 10% of the total number of colleges) were assisted by the UGC under UGC General Development Assistance. Further, out of 666 universities and deemed to be universities in the country, as on 31st March, 2014, 213 (32%) were provided grants by the UGC.

Strength of female teachers in schools

1584. DR. T.N SEEMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the number of female teachers in schools has declined during the last five years;

(b) if so, the details thereof along with the reasons therefor;

(c) the schemes being implemented by Government in collaboration with State Governments for increasing the number of female teachers in schools; and

(d) the details of steps taken by Government to increase the strength of female teachers in schools in order to promote girl child education?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (d) As per District Information System for Education (DISE) the percentage of female teachers was 44.83% in 2009-10 which has increased to 47.16% in 2013-14. One of the efforts for ensuring greater participation of girls in schools under Sarva Shiksha Abhiyan and Rashtriya Madhyamik Shiksha Abhiyan is recruitment of more teachers including female teachers. However, as school education is largely in the domain of State Governments, the recruitment of teachers is a State responsibility.

Repetition of educational programmes through the satellites

†1585. SHRI ASHK ALI TAK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is aware that the educational programmes aired by the Central and various State Governments through satellites are repeated again and again;

†Original notice of the question was received in Hindi.

(b) if so, the details thereof;

(c) whether it is proposed to tackle this problem by exchanging of audio-visual programmes based on various subjects and by broadcasting all of the programmes in several languages at the same time by various State Governments;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) University Grants Commission has informed that they do not have any information about the details of the repetition of educational programmes aired through satellites.

(c) to (e) Do not arise.

School infrastructure in educationally disadvantaged States

1586. SHRIMATI MOHSINA KIDWAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether some States, which are educationally disadvantaged with low levels of literacy, grossly inadequate school infrastructure and difficult terrain, have been facing heavy financial burden to meet the RTE mandate and norms;

(b) if so, the response of Government thereon and the situation of implementation of RTE in Chhattisgarh and Uttar Pradesh;

(c) whether the Central Government has decided to revise the fund sharing pattern between the Central and State Governments after implementation of the recommendations of the 14th Finance Commission; and

(d) the steps taken by Government to make financing of SSA more sustainable?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) The centrally sponsored scheme of Sarva Shiksha Abhiyan (SSA) programme, assists the States in meeting the objectives of the Right of the Children to Free and Compulsory Education (RTE) Act, 2009. The Central Government releases to States/UTs under SSA, increased from ₹ 19594.07 crore in 2010-11 to ₹ 24030.16 crore in 2014-15. Further, the 13th Finance Commission had also made a provision of ₹ 24,068 crore during 2010-11 to 2014-15 for States/UTs.

Central releases under SSA to Uttar Pradesh increased from ₹ 3104.62 crore in 2010-11 to ₹ 4498.67 crore in 2014-15. Similarly Central releases to Chhattisgarh also increased from ₹ 878.63 crore in 2010-11 to ₹ 927.05 crore in 2014-15 under SSA.